

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 115

IA(I.B.C)/67 (CH)2024

In

CP (IB) No. 134/Chd/Hry/2022

**IN THE MATTER OF:**

Royal overseas exports

...Petitioner

Vs

J & F Transformer Pvt. Ltd.

...Respondent

**Under Section:** 9, IBC 2016, Rule 11 of NCLT, 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 16.07.2024.

16.05.2024

Pooja

-Sd/-  
Court Officer